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Title: The Minister of Parliamentary Affairs suggested the postponement of the Forward Contracts (Regulation) Amendment Bill, 2008, (Bill Postponed).

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYA RANJAN DASMUNSI): Sir, as I said in the morning, we conveyed in writing to the hon. Speaker that Items No. 21 and 22 listed in today's List of Business – Items No.21, of course, is not a Government Business, it is a Statutory Resolution disapproving the Ordinance on the Forward Contracts Bill – could not be taken today, therefore it could be deferred. That is why, we said that Items No. 23 and 24 be taken up and not Items No. 21 and 22.

MR. DEPUTY-SPEAKER: If the House agrees, Item Nos. 21 and 22 may be postponed.

SEVERAL HON. MEMBERS: Yes, please.

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